

**BEFORE THE NATIONAL GREEN TRIBUNAL (SZ),
CHENNAI**

Application No.208 of 2021

Between

Srikanth Madhyastha,
S/o.ShankaranarayanaMadhyastha,
#1-61 -(2), Srimatt Road, Balekudru Village,
Hungarcutta, Balkudru,
Udupi, Karnataka – 576 218. ... Applicant

And

The District Collector,
Udupi District,
Rajathadri,
Manipal, Udupi – 576 104,
Karnataka.
and 13 others. ... Respondents

INDEX

S.No.	Date	Description of Documents	Annexure No.	Page No.
1.	26.10.2004	Register of Building Tax Revision	A – 8	1 – 2
2.	21.02.2017	Letter from Panchayath, Udupi Taluk and District alongwith translation copy	A – 9	3 – 4
3.	10.07.2018	Letter from Thasildar, Brahmavara alongwith translation copy	A – 10	5 – 6

Certified that the above documents are true copies of the Original extracts

Dated at Chennai on this 12th July, 2022



Counsel for Applicant

Annex-8

6

5ನೇ ಬಾರ್ಷ್ವಾಹಿ ಗ್ರಾಮ ಪಂಚಾಯತ್

ಕಟ್ಟಡ ವಹಿ ಪರಿಶೋಧನಾ ಖಾತೆ 1989-90.

ಪರಿಶೋಧನೆ

ಕ್ರ. ಸಂ.	ವಾಹಿನಿ ಸಂಖ್ಯೆ	ವಿಸ್ತೀರ್ಣ ಎಕರೆ	ಕ್ರ. ಸಂ. ಪಟ್ಟಣ	ವಾಸವಾಸಿಗಳ ಸಂಖ್ಯೆ	ವಿಸ್ತೀರ್ಣ ಎಕರೆ	ಕಟ್ಟಡ ಸಂಖ್ಯೆ	ಮೌಲ್ಯಮಾಪನ				ಸರ್ಕಾರಿ ಸಂಖ್ಯೆ	ಪ್ರತಿಷ್ಠಾಪನಾ				ಒಟ್ಟು		
							ಮೌಲ್ಯ	ಶೇಕಡೆ	ಸರ್ಕಾರಿ	ಪ್ರಾಚಾರ್ಯ		ಮೌಲ್ಯ	ಶೇಕಡೆ	ಮೌಲ್ಯ	ಶೇಕಡೆ			
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	
8	ಬಾಕಲ್	1-41	ಎನ್	ಕಮಲಾ-ಚಂದ್ರ	-	2000-00	1200-00	72-00	18-00	1200-00	1200-00	1200-00	1200-00	1200-00	1200-00	1200-00	1200-00	1200-00



ಕಟ್ಟಡ ಪರಿಶೋಧನಾ ಖಾತೆ 20-10-04
 ದಾಖಲೆ ಸಂಖ್ಯೆ: 104/04-25
 ಮೌಲ್ಯಮಾಪನ: 26-10-04
 = 50.00
 ಕಟ್ಟಡ ಪರಿಶೋಧನಾ ಖಾತೆ 565230
 26-10-04



NOTARIAL REGISTER 7798
 No. 563
 27-06-19
 TRUE COPY
 mp

(Signature)
 ಕರ್ನಾಟಕ ಸರ್ಕಾರ
 ಕಟ್ಟಡ ಪರಿಶೋಧನಾ ಖಾತೆ
 ಬೆಂಗಳೂರು, ಕೆ. ಎ.

ಕಟ್ಟಡ ಪರಿಶೋಧನಾ ಖಾತೆ
 ಬೆಂಗಳೂರು, ಕೆ. ಎ.

2

6

(Seal) Right to information

5th AIRODI VILLAGE PANCHAYATH

REGISTER OF BUILDING TAX REVISION – 1989 – 90

Sl. No.	Ward/Division/Street name	Property No.	Details of property	Name of the owner	Enjoyment by	Annual rent value
1	2	3	4	5	6	7
1	Balkudru	1-41	House	Kamala G. Fanikar	-	2000

Proposed rate			
House tax	Library tax	Health tax	Education tax
8	9	10	11
1200=00	72=00	180=00	120=00

Accepted rate			
House tax	Library tax	Health tax	Education tax
13	14	15	16
1200=00	72=00	180=00	120=00

18th column not readable

Date of receipt of application: 20.10.04

No. given to the application: 104/04-05

Date of preparation of copy: 26.10.04

Copying fee: 50-00

Receipt No./Date: 565230 50

26.10.04

Seal of Notary M. Manohar Shetty,
Advocate, UdupiSd/-
Secretary
5th Airody Village Panchayath
Udupi, D.K.

Notarial Register 7792

Sl. No. 543 dt: 27.06.19

True copy

Sd/-

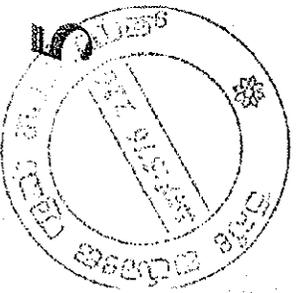
Seal of Right to Information Officer, Manipal

(True Translation of this document which was originally in Kannada language into English)

Translated by: Ramachandra Adiga, Document Writer, Canara Tower, Udupi



4



5 ನೇ ಐರೋಡಿ ಗ್ರಾಮ ಪಂಚಾಯತ್ ಉಡುಪಿ ತಾಲ್ಲೂಕು ಮತ್ತು ಜಿಲ್ಲೆ

ಕ್ರ.ಸ : ಗ್ರಾ.ಪಂ.ಐ/182/2016-17

ಐ : 21/02/2017

ರಿಗೆ,

ಶ್ರೀ ಥೋಮಸ್ ರೋಡ್ಡಿಗಸ್,

ಬಿನ್ ಪೌಲ್ ರೋಡ್ಡಿಗಸ್,

ಐರೋಡಿ ಗ್ರಾಮ,

ಮಾನ್ಯರೇ,

ವಿಷಯ : ಬಾಳುದ್ರ ಗ್ರಾಮದ ಶ್ರೀಮತಿ ಉಮಾದೇವಿ ಕೋಂ ಕೇಶವ ಕುಂದರ್ ರವರು ಫಿಶ್ ಕಟ್ಟಿಂಗ್ ನಡವುತ್ತಿರುವ ಕುರಿತು.

ಮೇಲಿನ ವಿಷಯಕ್ಕೆ ಸಂಬಂಧಿಸಿದಂತೆ ತಾವು ಕೆಳೆದ ಮಾಹಿತಿಯು ಈ ಕೆಳಗಿನಂತಿದೆ.

- 1) ಬಾಳುದ್ರ ಫಿಶ್ ಕಟ್ಟಿಂಗ್ ಘಟಕಕ್ಕೆ ಸಂಬಂಧಿಸಿದಂತೆ ಪಂಚಾಯತ್ ನಲ್ಲಿ ದಾಖಲೆಗಳನ್ನು ಸಂಪೂರ್ಣವಾಗಿ ಪರಿಶೀಲಿಸಿದ್ದು ಪರವಾನಿಗೆಯ ಕಡತ ನಮ್ಮಲ್ಲಿ ಲಭ್ಯವಿರುವುದಿಲ್ಲ.
- 2) ಬಾಳುದ್ರ ಗ್ರಾಮದ ಶ್ರೀಮತಿ ಉಮಾಧೇವಿ ಕೋಂ ಕೇಶವ ಕುಂದರ್ ರವರು ಫಿಶ್ ಕಟ್ಟಿಂಗ್ ಘಟಕವನ್ನು ನಡವುತ್ತಿರುವುದಿಲ್ಲ. ಆದರೆ ಫಿಶ್ ಕಟ್ಟಿಂಗ್ ಘಟಕವು ಕೇಶವ ಕುಂದರ್ ರವರ ಹೆಸರಿನಲ್ಲಿದ್ದು, ಸದ್ವಿಯವರು ಉದ್ಯಮ ಪರವಾನಿಗೆ ನಂಬ್ರ, 54/2004-05, ದಿನಾಂಕ : 10/06/2004 ರಿಂದ ಪಡೆದಿರುತ್ತಾರೆ.
- 3) 2004-05 ರಿಂದ 2015-16 ರವರೆಗೆ ನವೀಕರಣ ಮಾಡಿಕೊಂಡಿರುತ್ತಾರೆ.
- 4) ಪರವಾನಿಗೆ ನವೀಕರಿಸದಂತೆ ಆಕ್ಷೇಪ ಅರ್ಜಿಗಳು ಬಂದಿರುತ್ತವೆ.
- 5) 2016-17ನೇ ಸಾಲಿನಲ್ಲಿ ನವೀಕರಣ ಮಾಡಿಕೊಂಡಿರುವುದಿಲ್ಲ.

ಮಾಹಿತಿಗಳು ಒಟ್ಟು 10 ಪುಟಗಳಾಗಿದ್ದು ಪ್ರತಿ ಪುಟಕ್ಕೆ ರೂ.2.ರಂತೆ ಒಟ್ಟು 20 ರೂ.ಗಳನ್ನು ಪಾವತಿಸಿ ಮಾಹಿತಿಯನ್ನು ತೆಗೆದುಕೊಂಡು ಹೋಗಬೇಕಾಗಿ ಈ ಮೂಲಕ ತಿಳಿಸಲಾಗಿದೆ.

ಪಂದನೆಗಳೊಂದಿಗೆ.

ಇತೀ ಕಮ್ಮ ವಿಶ್ವಾಸಿ,

ಕರ್ನಾಟಕ ಸರ್ಕಾರ
ಕೃಷಿ ಇಲಾಖೆ
4ನೇ ಹಂತ, ಬೆಂಗಳೂರು

4

(4)

5th AIRODI VILLAGE PANCHAYATH
UDUPI TALUK AND DISTRICT

SL. No. Gra.Pan. I/182/2016-17

Date: 21/02/2017

To:

Mr. Thomas Rodrigues,
S/o: Paul Rodrigues,
Airodi Village.

Dear Sir,

Sub: Regarding Mrs. Umadevi W/o: Keshava Kunder of Balkudru Village doing
Fish Cutting (activity)

With reference to the subject matter, the information sought by you are as follows:

1. With regard to the Balkudru Fish Cutting Unit, records at Panchayath have been completely verified and no file regarding Licence is available.
2. Mrs. Umadevi , W/o: Keshava Kunder of Balkudru Village is not running Fish Cutting Unit. But the Fish Cutting Unit is in the name of Keshava Kunder. He had obtained Industry Licence No. 54/2004- 05 dated 10.06.2004.
3. He got renewed (the licence) from 2004 – 05 to 2015 - 16.
4. Ojection letters not to renew the licence have been received .
5. Not got renewed for the year 2016 – 17.

Informations contain 10 pages. It is hereby informed to take the informations by paying in total Rs.20/- at the rate of Rs.2/- per page.

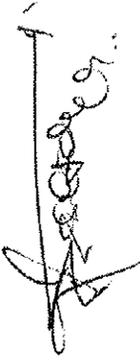
With regards,

Yours faithfully,

Sd/-

Panchayath Development Officer,
5th AIRODI VILLAGE PANCHAYATH

(True Translation of this document which was originally in Kannada language into English)
Translated by: Ramachandra Adiga, Document Writer, Canara Tower, Udupi.



5
1884

Annexure-10

3

ಕರ್ನಾಟಕ ಸರ್ಕಾರ

ತಹಶೀಲ್ದಾರರ ಕಾರ್ಯಾಲಯ, ಬ್ರಹ್ಮಾವರ - 576 213, ಬ್ರಹ್ಮಾವರ ತಾಲ್ಲೂಕು ಮತ್ತು ಉಡುಪಿ ಜಿಲ್ಲೆ,
ದೂರವಾಣಿ:0820-2560492 (ಶ), ಪ್ಯಾಕ್ಸ್:0820-2560492, ಇಮೇಲ್: thasildarbrahmaravara@gmail.com

ಎ ಎಸ್ ಎನ್ ಸಿಆರ್ 208/2017-18
ದಿನಾಂಕ:10/07/2018

ಇವರಿಗೆ,
ಮಾನ್ಯ ಸಹಾಯಕ ಕಮೀಷನರ್
ಕುಂದಾಬುರ ಉಪವಿಭಾಗ
ಕುಂದಾಬುರ

ಮಾನ್ಯರೇ,

ವಿಷಯ: ಉಡುಪಿ ತಾಲೂಕು ಬಾಲ್ಯವೃದ್ಧಾಪನ ಗ್ರಾಮದಲ್ಲನ ಫಿಶ್ ಕಚ್ಚಂಗ್/ಫಿಶ್ ಪೊಡರ್ ಫಲಕವು
ಕಾರ್ಯನಿರ್ವಹಿಸುತ್ತಿರುವ ಕುರಿತು
ಉಲ್ಲೇಖ: ತಮ್ಮ ಕಛೇರಿ ಶಕ್ತ ನಂಟೈ ಎಂ ಎ ಜಿ ವಿಆರ್ 1/2018-17 ದಿನಾಂಕ 31.05.2018

ಮೇಲಿನ ವಿಷಯಕ್ಕೆ ಸಂಬಂಧಿಸಿದಂತೆ, ಬ್ರಹ್ಮಾವರ ತಾಲೂಕು ಭಾಲ್ಯವೃದ್ಧ ಗ್ರಾಮದಲ್ಲಿ ಶ್ರೀ ಕೇಶವ ಕುಂದರ್ ಇವರ
ಮಾಲಕತ್ವದಲ್ಲಿರುವ ಹಣೆಯ ಫಲಕರೀತಿಯ ಸಂಬಂಧಿಸಿದಂತೆ ಸರ್ವೆ ನಂಬರ್ 71/5, 71/6, 72/3 ಹಾಗೂ 72/2/2/2/2/2/2 ರ ಜಮೀನಿ
ಭೂಪರಿಷ್ಕರಣೆಗಾಗಿ ಸರ್ಕಾರದಿಂದ ಎಂಜಿ ಬಗ್ಗೆ ಪರಿಶೀಲನೆಯನ್ನು ಸಲ್ಲಿಸುವಂತೆ ಉಲ್ಲೇಖದ ಪತ್ರದಲ್ಲಿ ನೋಡಿಸಿರುವುದಾಗಿರುತ್ತದೆ.
ಈ ಬಗ್ಗೆ ಪರಿಶೀಲನೆಯಾಗಿ ಸರ್ವೆ ನಂಬರ್ 71/5ಕ್ಕೆ ಸಂಬಂಧಿಸಿದಂತೆ, ಕ್ರಯ ದಸ್ತಾವೇಜಿನಲ್ಲಿ ದಾಖಲೆಯಿರುವಂತೆ, ನಲ್ಲಿ
ಜಮೀನಿನ ಪರಿಶೀಲನೆಗೆ ಭೂ.ಪ ದಾಖಲಾತಿ ಹೊಂದಿರುವುದರಿಂದ ಕೇಶವರು ಈ ಕಛೇರಿ ವ್ಯಾಪ್ತಿಯಲ್ಲಿ ಯಾವುದೇ ಭೂಪರಿಷ್ಕರಣೆ ಅಥವಾ
ನೀಡಿದುದು ಕಂಡುಬರುವುದಿಲ್ಲ. ಸರ್ವೆ ನಂಬರ್ 71/5, 72/3 ಹಾಗೂ 72/2/2 ರ ಸಂಬಂಧಿಸಿದಂತೆ ಯಾವುದೇ ಭೂಪರಿಷ್ಕರಣೆ
ಅಥವಾ ನೀಡಿದುದು ಕಂಡುಬರುವುದಿಲ್ಲ. ಹಾಗೂ ಪರಿಶೀಲನೆಯಲ್ಲಿ ಭೂಪ ನಮೂದಾಗಿರುವುದಿಲ್ಲ ಎಂಬ ಮಾಹಿತಿಯನ್ನು ತಮ್ಮ ಅಪರಾಹನಿ ಮಂಡಿಸಿದ.
[ಸರ್ವೆ ನಂಬರ್ 71/5ಕ್ಕೆ ಸಂಬಂಧಿಸಿದಂತೆ ಕ್ರಯ ದಸ್ತಾವೇಜು ನಂಬರ್ ಎ-2/39/2012-13ರ ಪ್ರತಿಯನ್ನು ಲಗತ್ತಿಸಲಾಗಿದೆ].

12/10/18
ಬ್ರಹ್ಮಾವರ

ತಮ್ಮ ಸಂಚಾರಿಯ
ಬ್ರಹ್ಮಾವರ ತಹಶೀಲ್ದಾರರ
ಉಪವಿಭಾಗ

ಬ್ರಹ್ಮಾವರ ತಹಶೀಲ್ದಾರರ ಕಛೇರಿ
ಉಪವಿಭಾಗ
10/07/2018

3

Government of Karnataka
Office of the Tahasildar, Brahmavara -576213, Brahmavara Taluk, Udupi District
Telephone: 0820-2560492 (K), Fax: : 0820-2560492 email: thasildarbrahmavara@gmail.com

ALN CR 238/2017 - 18

Date: 10-07-2018

To:
The Assistant Commissioner,
Kundapura Sub Division,
Kundapura.

Dear Sir,

Sub: Regarding functioning of Fish Cutting/ Fish Powder Unit at Balkudru Village of Udupi Taluk
Ref: your Office letter No. MAGPR 1/2016- 17 dated 31.05.2018

Regarding the subject matter, in the letter referred to above it is instructed to report as to whether the S. Nos. 71/5, 71/6, 72/3 and 72/21B of Balkudru Village of Udupi Taluk have been converted in which old units owned by Mr. Keshav Kunder are there.

On verification, in respect of S. No. 71/5 excepting in the Sale Deed and in the RTC of the land Bhoo.Pa. entry is mentioned and no Land Conversion order seems to have been issued from this Office. In respect of S. Nos. 71/6, 72/3 and 72/21B no Land Conversion orders have been issued and in RTCs also no Bhoo. Pa. entries are made. This is submitted for your perusal. (copy of Sale Deed No. I-2139/2012 - 13 is enclosed with regard to S. No. 71/5)

Yours faithfully,
Sd/- 11.7.18
Thasildar
Brahmavara Taluk
Udupi District

Copy given for information as per Right to Information Act 2005

Sd/-
Asst. Public Information Officer
Office of the Tahasildar,
Brahmavara Taluk, Udupi District

(True Translation of this document which was originally in Kannada language into English)
Translated by: Ramachandra Adiga, Document Writer, Canara Tower, Udupi.

